

ITEM NO.803

COURT NO.13

SECTION III-A

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 9697-9698/2014

HARI PRAKASH SHUKLA & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

Date : 21-03-2023 These appeals were mentioned today.

CORAM :

HON'BLE MR. JUSTICE KRISHNA MURARI

HON'BLE MR. JUSTICE SANJAY KAROL

For Appellant(s) Mr. Anil Kaushik, Adv. (mentioned by)  
Ms. Arunima Dwivedi, AOR

For Respondent(s) Mr. Kamendra Mishra, AOR

UPON being mentioned the court made the following  
O R D E R

List on 12.04.2023, high up on the board.

(Geeta Ahuja)  
Assistant Registrar-cum-PS

(Beena Jolly)  
Court Master